

**BEFORE THE AJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2**

C.P. (I.B) No.364/9/NCLT/AHM/2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL & ACTING PRESIDENT
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 02.06.2021**

Name of the Company: Silvassa Cement Products Pvt Ltd
V/s
Noor India Buildcon Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code.

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
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1.
2.

ORDER
(through video conferencing)

Mr. K Gauravkumar, PCS, appeared on behalf of the Petitioner.

Mr. D K Trivedi, advocate, appeared on behalf of the Respondent.

The matter is adjourned for further consideration.

List the matter on 19.07.2021.


VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL

Dated this the 2nd day of June, 2021


MANORAMA KUMARI
MEMBER JUDICIAL & ACTING PRESIDENT